

(30)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 895/95.

Date of Order: 5-9-95.

Between:

P.Babji, IPS.

.. Applicant.

and

1. Union of India, rep. by its Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi.
2. The Union Public Service Commission,  
rep. by its Secretary, New Delhi.
3. The State Govt. of A.P.  
rep. by its Chief Secretary,  
Secretariat, Hyderabad. A.P.

.. Respondents.

For the Applicant: Mr. K.Prabhakar Reddy, Advocate.

For the Respondents: Mr.N.R.Devraj, Sr.CGSC.

Mr.I.V.Radhakrishna Murthy, Spl.Counsel for A.P.Govt.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE MR.A.B.GORTHI : MEMBER(ADMN)

The Tribunal made the following Order:-

List it on 12-9-95.

R-3 had to get the select list of 1982 and 83  
for IPS and the letters No. 106/SC.C/89-30 & No.338/SC-C/92-1  
dated 26-3-92 produced before this Bench by 12-9-95.

*Prabhakar Reddy* 5.9.95  
Deputy Registrar(J)CC

To

1. The Chief Secretary, State Govt. of A.P.  
Secretariat, Hyderabad.
2. One copy to Mr.K.Prabhakar Reddy, Advocate, CAT.Hyd.
3. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
4. One copy to Mr.I.V.Radhakrishna Murthy, Spl.Counsel for A.P.Govt  
CAT.Hyd.
5. One spare copy.

pvm.

C.C. today.

5/9/95.

THPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE CHAIRMAN

A N D

A. B. Goridi

THE HON'BLE MR. ROORICARAO (M(ADMIN))

DATED 5/9/ 1995.

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in  
OA. No. 895/95

TA. No. (W.P.)

Admitted and Interim directions  
issued.

Allowed.

list on 12/9/95

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

